

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 325 OF 2018 & IA No. 1195 OF 2018****Dated: 24th October, 2019****In the matter of:****M/s Rimjhim Ispat Limited****.... Appellant(s)****Versus****Uttar Pradesh Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **09.12.2019**.

**Court Master**

NR